NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM

: TCP/69/2016

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: IVCRL Assits & Holdings Ltd & Another

NAME OF THE RESPONDENT(S)

: Chennai Water Desalination Ltd & 6 Others

UNDER SECTION

: 397/398

Signature S.No. Name (in Capital) Represented by 1.

ORDER

Shri K Nithyavendhan, representing counsel for petitioner on record present. Ms Pravarshini, representing counsel for R2 to R6 and Ms Shwetha Vasudevan, representing counsel for R7 are present. Both the parties reported that the matter has been settled between the parties and sought time for reporting the outcome of the settlement. Time extended at request. Put up on 10.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)